

ITEM NO.61

COURT NO.8

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) Nos.19366-19369/2023

[Arising out of impugned final judgment and order dated 11-05-2023 in WP No. 19570/2022 11-05-2023 in WP No. 19561/2022 11-05-2023 in WP No. 20119/2022 11-05-2023 in WP No. 20120/2022 passed by the High Court of Karnataka at Bengaluru]

DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE (HQS) & ORS.Petitioner(s)

VERSUS

GAMESKRAFT TECHNOLOGIES PRIVATE LIMITED & ORS. Respondent(s)

[ FOR FURTHER ARGUMENTS ]

IA No. 5466/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 177433/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 76728/2024 - INTERVENTION APPLICATION

IA No. 153914/2024 - INTERVENTION/IMPLEADMENT

IA No. 173396/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 167436/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 194982/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 11298/2025 - STAY APPLICATION

WITH

C.A. No. 6124-6131/2023 (XII)

FOR ADMISSION and I.R. and IA No.158091/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158091/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 253459/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 95899/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 6144/2023 (IV-A)

**FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA  
46464/2022**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
95890/2023**

**IA No. 46464/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 95890/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**C.A. No. 6132-6143/2023 (IV-A)**

**FOR**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
183995/2022**

**IA No. 183995/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**W.P.(C) No. 1374/2023 (X)**

**FOR**

**FOR EX-PARTE STAY ON IA 254930/2023**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
260848/2023**

**IA No. 254930/2023 - EX-PARTE STAY**

**IA No. 260848/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**W.P.(C) No. 1384/2023 (X)**

**FOR**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
260847/2023**

**IA No. 260847/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**SLP(C) No. 1588-1592/2024 (XII)**

**IA No. 13817/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT**

**IA No. 13819/2024 - EXEMPTION FROM FILING O.T.**

**IA No. 21856/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES**

**W.P.(C) No. 268/2024 (X)**

**FOR STAY APPLICATION ON IA 6832/2025**

**IA No. 6832/2025 - STAY APPLICATION**

**T.C.(C) No. 24/2024 (III)**

**FOR ADMISSION**

**T.C.(C) No. 25/2024 (III)**

**FOR ADMISSION**

**T.C.(C) No. 26/2024 (III)**

**FOR ADMISSION**

**W.P.(C) No. 300/2024 (X)**

**FOR ADMISSION**

**T.C.(C) No. 27/2024 (III-A)**

**FOR ADMISSION**

**T.C.(C) No. 29/2024 (III)**

**W.P.(C) No. 350/2024 (X)**

**FOR**

**FOR STAY APPLICATION ON IA 126042/2024**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 146322/2024**

**IA No. 146322/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**IA No. 126042/2024 - STAY APPLICATION**

**T.C.(C) No. 34/2024 (III)**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94118/2025**

**IA No. 94118/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**T.C.(C) No. 35/2024 (III)**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94327/2025**

**IA No. 94327/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**T.C.(C) No. 32/2024 (III)**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 93983/2025**

**IA No. 93983/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**T.C.(C) No. 30/2024 (III)**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94324/2025**

**IA No. 94324/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**T.C.(C) No. 31/2024 (III)**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94299/2025**

**IA No. 94299/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**T.C.(C) No. 33/2024 (III)**

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 94073/2025**

**IA No. 94073/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

T.C.(C) No. 54/2024 (XIV-A)  
FOR ADMISSION  
T.C.(C) No. 36/2024 (IV-C)  
W.P.(C) No. 378/2024 (X)  
FOR  
FOR EX-PARTE STAY ON IA 133018/2024  
FOR STAY APPLICATION ON IA 6635/2025  
IA No. 133018/2024 - EX-PARTE STAY  
IA No. 6635/2025 - STAY APPLICATION  
W.P.(C) No. 447/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 146408/2024  
IA No. 146408/2024 - STAY APPLICATION  
W.P.(C) No. 429/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 142072/2024  
IA No. 142072/2024 - STAY APPLICATION  
T.C.(C) No. 39/2024 (IV-A)  
W.P.(C) No. 456/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 150586/2024  
IA No. 150586/2024 - STAY APPLICATION  
T.C.(C) No. 41/2024 (XVI)  
FOR ADMISSION  
T.C.(C) No. 40/2024 (XVI)  
FOR ADMISSION  
T.C.(C) No. 44/2024 (XV)  
FOR ADMISSION  
T.C.(C) No. 43/2024 (XV)  
FOR ADMISSION  
T.C.(C) No. 42/2024 (XV)  
FOR ADMISSION  
T.C.(C) No. 45/2024 (IV)  
FOR ADMISSION  
T.C.(C) No. 47/2024 (IV)  
T.C.(C) No. 48/2024 (IV)  
T.C.(C) No. 49/2024 (IV)  
FOR ADMISSION  
T.C.(C) No. 46/2024 (IV)  
FOR ADMISSION  
T.C.(C) No. 51/2024 (XIV-A)  
FOR ADMISSION  
T.C.(C) No. 53/2024 (XIV-A)  
FOR ADMISSION

T.C.(C) No. 52/2024 (XIV-A)  
FOR  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
94208/2025  
IA No. 94208/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
W.P.(C) No. 545/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 195529/2024  
IA No. 195529/2024 - STAY APPLICATION  
W.P.(C) No. 605/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 216302/2024  
IA No. 216302/2024 - STAY APPLICATION  
W.P.(C) No. 568/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 201864/2024  
IA No. 201864/2024 - STAY APPLICATION  
W.P.(C) No. 541/2024 (X)  
FOR  
FOR STAY APPLICATION ON IA 195045/2024  
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
202455/2024  
FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA  
216871/2024  
FOR EARLY HEARING APPLICATION ON IA 292494/2024  
FOR STAY APPLICATION ON IA 295633/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 957/2025  
IA No. 216871/2024 - CONDONATION OF DELAY IN FILING THE SPARE  
COPIES  
IA No. 292494/2024 - EARLY HEARING APPLICATION  
IA No. 957/2025 - EXEMPTION FROM FILING O.T.  
IA No. 202455/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 295633/2024 - STAY APPLICATION  
IA No. 195045/2024 - STAY APPLICATION  
W.P.(C) No. 646/2024 (X)  
[TO  
FOR STAY APPLICATION ON IA 226539/2024  
IA No. 226539/2024 - STAY APPLICATION  
W.P.(C) No. 720/2024 (X)  
FOR ADMISSION  
W.P.(C) No. 858/2024 (X)  
FOR

FOR STAY APPLICATION ON IA 298188/2024  
FOR EXEMPTION FROM FILING O.T. ON IA 298189/2024  
FOR impleading party ON IA 2285/2025  
FOR INTERVENTION/IMPLEADMENT ON IA 2285/2025  
IA No. 298189/2024 - EXEMPTION FROM FILING O.T.  
IA No. 2285/2025 - INTERVENTION/IMPLEADMENT  
IA No. 298188/2024 - STAY APPLICATION  
W.P.(C) No. 50/2025 (X)

IA No. 18961/2025 - GRANT OF INTERIM RELIEF  
W.P.(C) No. 51/2025 (X)

IA No. 18980/2025 - GRANT OF INTERIM RELIEF  
W.P.(C) No. 52/2025 (X)

IA No. 19046/2025 - GRANT OF INTERIM RELIEF  
W.P.(C) No. 217/2025 (X)

FOR  
FOR EX-PARTE STAY ON IA 67990/2025  
IA No. 67990/2025 - EX-PARTE STAY  
W.P.(C) No. 258/2025 (X)

FOR  
FOR EX-PARTE STAY ON IA 82900/2025  
IA No. 82900/2025 - EX-PARTE STAY  
W.P.(C) No. 406/2025 (X)

FOR ADMISSION  
IA No. 103371/2025 - STAY APPLICATION  
W.P.(C) No. 412/2025 (X)

FOR ADMISSION  
IA No. 103843/2025 - EX-PARTE STAY  
T.C.(C) No. 30/2025 (XII)

FOR ADMISSION  
W.P.(C) No. 467/2025 (X)

FOR ADMISSION  
T.C.(C) No. 36/2025 (III)

FOR ADMISSION  
T.C.(C) No. 31/2025 (XII)

FOR ADMISSION  
T.C.(C) No. 34/2025 (XII)

FOR ADMISSION  
T.C.(C) No. 33/2025 (XII)

FOR ADMISSION  
T.C.(C) No. 32/2025 (XII)  
FOR ADMISSION

T.C.(C) No. 35/2025 (XII)  
FOR ADMISSION  
T.C.(C) No. 37/2025 (XVI)  
FOR ADMISSION  
T.C.(C) No. 41/2025 (IV-A)  
FOR ADMISSION  
T.C.(C) No. 39/2025 (IV-A)  
FOR ADMISSION  
T.C.(C) No. 40/2025 (IV-A)  
FOR ADMISSION  
T.C.(C) No. 38/2025 (IV-A)  
FOR ADMISSION  
T.C.(C) No. 47/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 55/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 54/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 46/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 57/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 49/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 50/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 65/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 52/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 64/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 58/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 60/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 56/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 61/2025 (XII-A)  
T.C.(C) No. 62/2025 (XII-A)  
T.C.(C) No. 63/2025 (XII-A)  
T.C.(C) No. 51/2025 (XII-A)  
FOR ADMISSION  
T.C.(C) No. 53/2025 (XII-A)

**FOR ADMISSION**

**T.C.(C) No. 69/2025 (XII-A)**

**FOR ADMISSION**

**W.P.(C) No. 673/2025 (X)**

**IA No. 164463/2025 - EX-PARTE STAY**

**T.C.(C) No. 68/2025 (XII-A)**

**FOR ADMISSION**

**T.C.(C) No. 67/2025 (XII-A)**

**FOR ADMISSION**

**T.C.(C) No. 66/2025 (XII-A)**

**FOR ADMISSION**

**W.P.(C) No. 692/2025 (X)**

**IA No. 172590/2025 - APPROPRIATE ORDERS/DIRECTIONS**

**SLP(CrI) No. 2213/2020 (II-A)**

**IA No. 28986/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**IA No. 101267/2020 - EXEMPTION FROM FILING O.T.**

**IA No. 101266/2020 - INTERVENTION APPLICATION**

**IA No. 41607/2020 - INTERVENTION/IMPLEADMENT**

**SLP(C) No. 12201/2024 (IX)**

**IA No.115804/2024-EXEMPTION FROM FILING O.T. and IA No.115813/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**Date : 08-08-2025 These matters were called on for hearing today.**

**CORAM :**

**HON'BLE MR. JUSTICE J.B. PARDIWALA**

**HON'BLE MR. JUSTICE R. MAHADEVAN**

**For Petitioner(s) : Mr. Naveen Hegde , AOR**

**By Courts Motion, AOR**

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Mr. Zubin Dash, Adv.  
Mr. Guruprasad Naik, Adv.  
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Ms. Chitransha Singh Sikarwar, Adv.

Mr. Balbir Singh, Sr. Adv.  
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Mr. Onkar, Adv.  
Mr. Vidushpat Singhania, Adv.  
Mr. Rajat Mittal, AOR  
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Mr. Harsh Makhija, Adv.  
Mr. Arjyadeep Roy, Adv.  
Ms. Anishka Gupta, Adv.  
Mr. Suprateek Neogi, Adv.  
Mr. Priyanshu, Adv.  
Mr. Subham Kumar, Adv.  
Ms. Krati Agrawal, Adv.

Mr. Karan Talwar, Adv.  
Mr. Prahlad Gadipelli, Adv.  
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Mr. Beleena Biju, Adv.  
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Ms. Srishty Kaul, AOR

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Mr. Vikram Nankani, Sr. Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Rajendra Barot, Adv.  
Mr. Suresh Varanasi, Adv.  
Dr. Dhirajkumar Totala, Adv.  
Mr. Sagnik Chatterjee, Adv.  
Mr. Ajay Raj, Adv.  
Ms. Harsha Uppal, Adv.  
Ms. Gunjan Pandey, Adv.  
Ms. Gunjan Pande, Adv.  
Mr. Rohan Satija, Adv.  
Mr. Tejas Raghav, Adv.  
Mr. Yash Johri, Adv.  
Mr. Vinayak Sharda, Adv.  
Ms. Sonali Jain, AOR

Ms. Yoothica Pallavi, AOR  
Mr. Jay Sayta, Adv.  
Mr. Akshat Gupta, Adv.

For Respondent(s) : Mr. Harish N Salve, Sr. Adv.  
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Mr. Sajan Poovayya, Sr. Adv.  
Mr. V Lakshmikumaran, Adv.  
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UPON hearing the counsel the Court made the following  
O R D E R

Post the matters for further arguments on 11-8-2025 as Part  
Heard.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)